GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:5385 ANSWERED ON:27.04.2015 SOLAR POWERED AIRCRAFT Khadse Smt. Raksha Nikhil

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Directorate General of Civil Aviation (DGCA) has recently given permission to a solar -powered aircraft to land in India;
- (b) if so, the details thereof;
- (c) whether any flight test/evaluations have been conducted by DGCA/technical team of this aircraft; and
- (d) if so, the details thereof?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Dr Mahesh Sharma)

- (a) &(b) Yes Madam. Solar-powered aircraft registration HB-SIB certified/registered with Civil Aviation Authority of Switzerland was given permission to land in India on the sector Muscat-Ahmedabad-Varanas`i- Yangon during the period from 8th March to 18th March, 2015.
- (c)&(d) No Madam. Since permission was sought for flying across Indian Airspace, flight test/evaluation was not required.